

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. 45 /DHC/Gaz./G-7/VI.E.2(a)/2023
Dated: 15.05.2023

NOTIFICATION

In exercise of the powers conferred by sub-section (2) of Section 16 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to confer upon following officers of Delhi Judicial Service, the powers of Metropolitan Magistrate for the metropolitan area of Delhi with effect from the date they took over/take over on being posted as such :-

S.No.	Name of the Officer
1.	Ms. Poonam Singh
2.	Mr. Sachin



BY ORDER OF THE COURT

SD/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

Dated: 15.05.2023

4171-4178
No. _____/DHC/Gaz./G-7/VI.E.2(a)/2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC(Act)(CBI), Rouse Avenue Court Complex, Delhi.
3. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
5. The officers concerned through their respective Principal District & Sessions Judge.
6. The concerned Pay & Accounts Officer through respective Principal District & Sessions Judge.
7. Personal file of the officers.
8. Guard File.

Judk. Br.
for DE (M-20)
16/5/23

Shankar Singh
(Shankar Singh)
Joint Registrar (Gazette IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 39741-75/Power/Gaz/2023

Dated 20 MAY 2023

Forwarded for information & necessary action to :-

Sub:- Notification.

1. The Chief Metropolitan Magistrate, Central, Tis Hazari Courts, Delhi.
2. The Senior Civil Judge, Central, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, Central, Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/DDO/Pay & Accounts Officer, Filing Section, Accounts Branch, (Central),
Facilitation Centre, Tis Hazari Courts, Delhi.
6. The Officer of CMM & SCJ, Central, Tis Hazari Courts, Delhi.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


(KAVERI BAWEJA)

District Judge (Commercial Court)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (Hqs)
Delhi

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